THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The All India Counselling for Postgraduate (PG) Courses are conducted to the 50% of seats of Central/State Government medical/dental colleges. In the extended 2nd round of PG Counselling 2009, there were two cases where the students were offered admission during counseling but later denied admission by the concerned State Government medical/dental colleges on the grounds of non-availability of seats etc. Later on, on correspondence by Dte. General of Health Services (DGHS) with the concerned State Government medical/dental colleges and on the basis of Supreme Court order, both the students were adjusted against other categories of seats etc.

Disposal of bio-medical wastes

3734. SHRI MAHMOOD A. MADANI: SHRI SANTOSH BAGRODIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has issued guidelines for disposal of bio-medical waste of health care facilities and if so, the details thereof;
- (b) whether such guidelines provide for setting up of incinerators in health care facilities, if so, the details thereof;
- (c) whether it is a fact that most of Government run hospitals and medical colleges do not have such incinerators;
 - (d) if so, the reasons therefor; and
 - (e) what steps are being taken to install incinerators in Government run hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) National Guidelines on Hospital Waste Management were prepared and circulated to States and Union Territories by the Ministry of Health and Family Welfare in March, 2002. These guidelines have been prepared to enable hospitals to implement the Bio-Medical (Management and Handling) Rules, 1988 notified under the Environment Protection Act, 1986, by developing comprehensive plans for segregation, collection, treatment, transportation and disposal of the hospital waste.

As per these guidelines the incinerator should be installed and made operational as per specifications under Bio-Medical Waste Rules, 1998. Specific requirement regarding the incinerator and norms of combustion efficiency and emission levels has been defined in it.

(c) to (e) Health being a State subject, such information is not centrally maintained. However, as far as Central Government Hospitals namely Safdarjung Hospital, New Delhi Dr. Ram Manohar Lohia Hospital, New Delhi and Lady Harding Medical College, New Delhi and its associated hospitals, are concerned, Bio-Medical Waste (Management and Handling) Rules, 1998 is strictly adhered to while disposing of hospital waste materials.